

Socialist Council of Nagaland (Khaplang) [NSCN/K] and National Socialist Council of Nagaland (Khole-Kitovi) [NSCN/KK]

Inter-State Joint Force to tackle Maoist attack

1592. SHRI ANAND SHARMA: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the details of recent incidents of Maoist attacks in the country and the casualties suffered by Security Forces and number of civilian deaths;
- (b) whether Government proposes to set up an Inter-State Joint Force to meet the challenge; and
- (c) if not, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJJU): (a) During the current year (upto 11th July, 2014) 620 incidents of LWE violence took place which resulted in casualties of 61 Security Forces personnel and 127 civilians.

(b) and (c) The Union Government deploys Central Armed Police Forces (CAPFs) in the LWE affected States to assist the State Police in counter-insurgency. The State Police undertakes anti-naxal operations along with Central Armed Police Forces and also carries out joint operations with the State Police of the bordering States, as and when required and depending upon the ground situation. *Per-se*, no separate Inter-State Joint Force exists to undertake anti-naxal operations.

ST status to Bodo people as per Bodo Accord

1593. SHRI BISWAJIT DAIMARY: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) what is the present position of giving Scheduled Tribe (Hills) status to Bodo (Boro) people living in Karbi Anglong Autonomous Council which was agreed and mentioned in clause No. 8 of Bodo Accord signed on 10 February, 2003 between Government of India, Government of Assam and Bodo Liberation Tigers (BLT); and
- (b) what is the progress of Pillai Committee on Creation of Bodoland State and whether this Committee would submit their report within the time-frame?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJJU): (a) The Ministry of Tribal Affairs has informed that the proposal